

control of the State Government. The Union Government should dismiss the State Government to bring improvement in the situation. Dalit women were raped in Government offices and then killed in Pratapgarh. It is a well planned conspiracy. Please listen to me. Several other issues are discussed here every now and then and not the issue of U.P. which is quite important. The D.Ms are issuing instructions to officials to promote some specific lotteries in the State. Three persons were murdered in Bareilly but so far no action has been taken. Courts are not functioning there. In Mainpuri.....(Interruptions)

MR. CHAIRMAN : You should know that law and order situation is a State subject and you cannot raise it here.

KUNWAR SARVARAJ SINGH : The law and order situation is quite grave there (Interruptions)

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : The Uttar Pradesh Government is deliberately implicating the workers of Samajwadi party in false cases due to political enmity.

SHRI RAMSAGAR : In Pratapgarh district, itself a dalit woman named Sheel Saroj was raped in D.M's office by employees there.....(Interruptions)

MR. CHAIRMAN : Your name was not given in the list, even then you have said what you wanted to say.

(Interruptions)

SHRI RAM SAGAR : Dalit women are being raped there. The day before yesterday three dalit students were raped in the area of the Chief Minister.....(Interruptions)

[English]

MR. CHAIRMAN : Nothing of what Shri Ramsagar says, will go on record.

(Interruptions)*

DR. ASIM BALA (Navadwip) : Sir, I have also given a notice to raise my point in the Zero Hour.

MR. CHAIRMAN : I am calling the names as per the list.

(Interruptions)

[Translation]

MR. CHAIRMAN : What are you saying ? I have not given my permission to raise the issue. Therefore, it will not go on records.

(Interruptions)*

MR. CHAIRMAN : Will you keep on saying what you want to say without my permission ?

SHRI MANGAT RAM SHARMA (Jammu) : Mr. Chairman, Sir, I thank you for allowing me to speak. Jammu, Rajouri and Poonchh districts fall under my constituency.....(Interruptions)

MR. CHAIRMAN : Time will be wasted if you keep on disturbing in this way. I will give chance to the Members sitting on other side if the members named in the list finish

early. You will not get a chance if time is wasted like that and I shall go for lunch after adjourning the House.

SHRI MANGAT RAM SHARMA : An area of 350 k.m. from Poonchh to Samba falling in my Parliamentary constituency is adjacent for the border of Pakistan. At the time of harvesting firing starts from Pakistan side. In such a situation the peasants fail to harvest their crops nor they can sow it. They can not have a sigh of relief. I as well as another Members from J&K have several times raised this issue in this House regarding firing from Pakistan side, resulting in loss of life and property. Many people and animals get injured in this firing. The Govt. of India is not taking any effective steps in this regard.

Recently he has taken effective steps against Kargil. We talked to them and they have responded. Firing has stopped but what do the Govt. do in the Jammu area ? I do not understand why are they dealing with it differently ? I want that the Govt. of India should order its defence forces that whenever firing occurs, they should retaliate so that the common man can live peacefully, can sow and harvest their crops with ease.

Hon. Speaker, Sir, Pakistan is creating hindrance in fencing work on Jammu border. Pakistan does not want to see completion of this fencing. This is not of relief in Punjab and Rajasthan due to fencing. We want that this fencing should be created at Jammu's border so that Pakistan is not able to poke its nose in India's matters and people can live peacefully. I want to request the Govt. through you to erect fencing at Jammu's order so that we can live peacefully.

SHRI VIJAY ANNAJI MUDE (Wardha) : Hon. Speaker, Sir, I want to draw your attention towards an important matter of Vidarbha region. The R.B.I. is not providing currency to the S.B.I. In consequence of that the co-operative Banks are not getting money. Today only I have gone through the statement of farmers belonging to Yavatmal and Wardha districts. I did raise this question last year also. I personally talked to the manager of R.B.I. in Nagpur and the manager of S.B.I., Wardha and requested them to provide one crore rupees worth of currency note to the district centre but they have provided a cheque of three crores of rupees and 25 lakhs rupees worth of currency note instead. The peasants of Maharashtra are fed up with the monopoly purchase scheme. They are not getting any money, lecturers are not getting their salary. When they ask for 5000 rupees they get 500 rupees and when they demand 20,000/- they get 2000 rupees. I do not understand the reasons behind this problem.

Hon. Speaker, Sir, I want to know from the Govt. as well as Finance Minister the reasons for the shortage of currency notes in the R.B.I. Nagpur and S.B.I. Wardha ? Several farmers are suffering due to shortages of currency notes. The Govt. should pay attention to this problem.

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Hon. Speaker, Sir, the demand for creation of a separate Uttaranchal State is being raised for the last eight months. Later it was stated that unless this proposal is passed by the Legislative Assembly of Uttar Pradesh till then nothing can be done in this regard. I am sorry to say that the Hon. Home Minister in reply to my starred question had stated that no action has been taken in this regard so far. Whether the